NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-451 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: Prestress Wire Industries Vs. SPML Infra Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Ankit Anandraj Shah, Advocate

For the Respondent:

Mr. Udayaditya Banerjeee, Advocate on behalf of S.

Jalan & Company

ORDER

Mr. Udayaditya Banerjee, Advocate (from S. Jalan & Co.) has put in appearance on behalf of the Respondents.

Let the reply be filed before the next date of hearing.

To come up on 14th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)
Member (J)